

**Permanent Number of Provident Fund
Accounts**

6162. SHRI NARAYAN CHOUBEY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a Zonal Officer (W. C.), New Delhi of CPWD is allotting permanent number for Provident Fund accounts to each subscriber, which do not change with the transfer of the workers from one Division to another;

(b) if so, whether the same procedure is being followed by Zonal Officers (W. C.) Calcutta and Bombay; and

(c) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) Yes, Sir.

(b) This procedure is being followed by Zonal Officer Bombay. The Zonal Officer Calcutta allots new number when a worker is transferred to another Division.

(c) No instructions have been issued by Director General of Works, Central Public Works Department, for allotting permanent account number.

[Translotion]

Repairs of Aram Bagh Quarters

6163. SHRI MANVENDRA SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the construction work is still going on in the quarters at Aram Bagh, New Delhi. Although their allotments had been made one year ago and if so, the reasons therefor;

(b) whether the condition of quarters allotted one year ago is very bad and they need immediate repairs;

(c) whether necessary electricity and water fittings have not been provided in these quarters and the fittings provided are falling; and

(d) the action being taken by Government to solve such difficulties of the allottees ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) No, Sir.

(b) No, Sir. It is not a fact. The condition of the quarters already allotted is satisfactory. However, routine annual repairs/maintenance is carried out as usual.

(c) It is not correct. Electric and water supply fittings have been provided in these quarters and these are intact.

(d) Complaints are attended to properly.

**Provision at Balconies etc. in Aram
Bagh Area**

6164. SHRI SATYANARAYAN PAWAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether balcony which was not provided earlier in type 'A', 'B' and 'C' quarters allotted to Central Government employees by the Estates Office in DIZ area and Aram Bagh, New Delhi is being provided now;

(b) whether type A and B quarters in Aram Bagh were allotted more than a year ago but have not yet been handed over to CPWD enquiry office and complaints regarding their repair and cleanliness are not attended to and rubbish dumps around these quarters have also not yet been removed; and

(c) if so, the action being taken by Government to solve the problems of the employees residing in this area ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes, Sir, except in double storey quarters.

(b) Type A and B quarters in Aram Bagh have not been handed over to the Maintenance Division, but complaints regarding maintenance are being attended to promptly by the Construction Division. Some works are in progress in neighbourhood of the quarters and surplus ma ba/earth is to be removed soon after the works are completed.

(c) Complaints regarding maintenance are regularly attended to.

[English]

Land Acquired by DDA in Village Garonda

6165 SHRI V. SREELNIVASA PRASAD : Will the Minister of WORKS AND HOUSING be pleased

to refer to the reply given to Unstarred Question No. 4642 on 29th April, 1985 regarding the land acquired by DDA in village Garonda and state :

(a) when the order of acquisition as issued for the given area of land mentioned by each Khasra number;

(b) the exact amount and rate of compensation paid to each such owner of those lands including their names and addresses alongwith dates of payments so made thereunder; and

(c) the details of persons who were given part compensation and when the balance payment is likely to be made ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDULGHAFOOR) : (a) The details of the land acquired by the Delhi Administration are as under :—

Khasra No	Area of land Bigha Biswas	Date of notification U/s 4 6	Number and date of Award
1	2	3	4
385	4-10	13.11.59/20 6.66	6-C/71-72 dt. 31.1.79
385	0 08	—do—	—do—
387	6-00	—do—	—do—
388/1	0-04	—do—	—do—
388/2	0-13	—do—	—do—
388/3	0-16	—do—	—do—
388/4	0-16	—do—	—do—
388/5	0-01	—do—	—do—
388/6	0-09	—do—	—do—
388/7	0-11	—do—	—do—
388/8	0-05	—do—	—do—
388/9	0-06	—do—	—do—
388/2/2	0-01	13.11.59/20.6.66	6-C/71-72 dt. 31.1.79
389/3/2	0-02	—do—	—do—